

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/292/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury,
Principal Judge,
Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 18 January, 2021.

Sub:- **Casual Leave.**

Ref:- Your letter No. FCG.1/20/PJ/15/2021 dtd. 12.01.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.01.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/293/A, dated 18-1-2021

Copy to:

1. The Project Manager, Gauhati High Court.

18/1/2021
JT.REGISTRAR (VIGILANCE)

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